

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 283 OF 2017,
APPEAL NO. 131 OF 2018
AND
APPEAL NO. 231 OF 2018

Dated: 5th April, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Jaiprakash Power Ventures Limited

.... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Somesh Srivastava
Mr. Rahul Adhulakha

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Ravin Dubey for R-2 (A.No. 283 of 2017)

Mr. Aashish Anand Bernard
Mr. Paramhans
Mr. Ajsra Gupta for R-2 (A.No. 131 of 2018)

Mr. Alok Shankar
Mr. Tushar Jain for R-2 (A.No. 231 of 2018)

ORDER

At the request of learned counsel Mr. Ravin Dubey appearing for the Respondent No.2, list this matter for hearing on **03.05.2019**.

(Ravindra Kumar Verma)
Technical Member

(Justice N. K. Patil)
Judicial Member

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